



**GOVERNMENT OF MEGHALAYA
FOOD CIVIL SUPPLIES AND CONSUMER AFFAIRS DEPARTMENT
MEGHALAYA, SHILLONG – 793 001**

**ORDER
Dated 31st March, 2020**

NO.FCS.40/2020/Pt.I/1 : In view of the perceived and projected shortage of essential commodities and essential goods in the open market and with a view to facilitate lifting of essential commodities and items of daily use from the wholesale market locations in Assam - the following guidelines are hereby issued for necessary action :-

1. The traders and distributors of Meghalaya based in Shillong and for districts of Khasi Hills and Jaintia Hills who are willing to lift stocks of essential commodities and other essential and daily use items from Guwahati and other cities of Assam or even wholesale locations within the State shall make a formal application to the office of Director, Food, Civil Supplies and Consumer Affairs, Meghalaya at Horseshoe Building, Lower Lachumiere (MPSC building - ground floor). For Garo Hills, the application may be made to Deputy Commissioner, West Garo Hills likewise by concerned wholesale dealers, stockist and distributors of Garo Hills.
2. In the application so made they shall indicate details and quantity of stock to be lifted for the open wholesale market and location from where it is proposed to be lifted.
3. Such applicants shall furnish any Government registration/license which could be registration of trade, trade licenses, Legal Metrology Department registration, FSSAI certification, MUDA registration etc. The above list is illustrative not exhaustive.
4. The applicants shall be provided with curfew passes and vehicle passes upon request subject to verification of documents.
5. Wholesale dealers and stockists in Assam may be reluctant to supply for open market of another State unless approved or authorized by the concerned State Government of the destination State. As such, subject to application being made to that effect - the Director, Food, Civil Supplies and Consumer Affairs / Deputy Commissioner, West Garo Hills shall issue an authorization letter for the applicant to lift the required quantity of essential commodities and other essential items.
6. Security arrangements will be made for escorting of vehicles moving to Assam for lifting of essential commodities and other items.
7. In the case of Garo Hills the same powers assigned by the State Government to Director of Food, Civil Supplies and Consumer Affairs shall be delegated to Dr Rezina Ch Marak, MCS, Additional Deputy Commissioner, West Garo Hills, Tura through the Deputy Commissioner, West Garo Hills, Tura for issuing curfew passes and vehicle passes for movement of essential commodities and items in Garo Hills with approval of Deputy Commissioner, West Garo Hills.
8. The Deputy Commissioners of districts other than West Garo Hills and East Khasi Hills shall coordinate with the two Nodal Deputy Commissioners of East Khasi Hills and West Garo Hills to organize, facilitate and coordinate for lifting and movement of essential commodities and items for open market if it is to be lifted from Shillong and Tura and transported to respective districts. The office of Director, Food, Civil Supplies and Consumer Affairs and Office of Deputy Commissioner, West Garo Hills, shall provide required passes and authorization letters if the stockists and distributors of the outlying districts wish to directly lift from Guwahati or any other location in Assam.

The above guidelines may kindly be disseminated for facilitation of outstation open market stock procurement by interested applicants especially when lifting from outside the State.

Shri. M.S. Rao, I.A.S

Chief Secretary to the Government of Meghalaya,
Meghalaya, Shillong.

Dated Shillong, the 31st March, 2020

MEMO NO.FCS.40/2020//Pt.I/1-A

Copy to:-

1. Director / Secretary, Food Civil Supplies & Consumer Affairs, Meghalaya, Shillong
2. Deputy Commissioner (S) Jowai / Khliehriat / Nongpoh / Mawkyrwat / Tura / Shillong / Nongstoin/
Williamnagar / Baghmara / Ampati / Resubelpara
3. Sub-Divisional Officer(S) Dadenggre / Amlarem / Sohra / Mairang
4. Concerned Chamber of Commerce, Traders Association, Wholesale Dealers and Distributors & Stockist for
information
5. _____ for information

Secretary to the Government of Meghalaya
Food Civil Supplies & Consumer Affairs Department
Meghalaya, Shillong.